

Sl. No. 4

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/41/9/AMR/2021		9 of IBC	Raj Lifters Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Present: Ms. Datla Divya Gayathri, Proxy Counsel for the OC

Mr. S.V.S. Chowdary, Ld. Counsel for the CD

Pleadings are completed. At request of the Ld. Counsel for the CD, for hearing, list the matter on 06.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)